

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:2630
ANSWERED ON:25.11.2010
GYANESHWARI EXPRESS INCIDENT
Saha Shri Anup Kumar

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the enquiry into the Gyaneshwari Express derailment dated 28th May, 2010, has been completed;
- (b) if so, the outcome thereof;
- (c) the findings of the investigation specifically in regard to the human errors which led to the incident;
- (d) the action taken by the Railways thereon; and
- (e) the steps taken/proposed to be taken to prevent recurrence of such incidents?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIYAPPA)

(a) to (e): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE UNSTARRED QUESTION NO. 2630 BY DR. ANUP KUMAR SAHA TO BE ANSWERED IN LOK SABHA ON 25.11.2010 REGARDING GYANESHWARI EXPRESS INCIDENT.

(a) to (d): The Commissioner of Railway Safety/South Eastern Circle has submitted his preliminary report and has concluded that the derailment of Train No.2102 Jnaneshwari Express followed by collision with a Goods Train between Khemasuli and Sardiha stations on 28.05.2010 was caused due to tampering of track including removal of elastic rail clips and disturbance of cross level/alignment. Accordingly, the cause of the accident has been attributed to Sabotage. Final Report of the Commissioner of Railway Safety/South Eastern Circle is awaited. Action will be taken on receipt of reports including that of the investigation by the Central Bureau of Investigation (CBI).

(e): Policing on Railways is a State subject and prevention of crime, registration of cases, their investigation and maintenance of law and order are therefore, the statutory responsibility of the State Police, which they discharge through their Government Railway Police (GRP) of the State concerned. However, following measures are being taken by the Railways to ensure safe and secure journey of passengers:

- i. Nominated trains are escorted by Government Railway Police (GRP) and Railway Protection Force (RPF) on vulnerable sections/areas.
- ii. An integrated security system has been approved to strengthen surveillance mechanism over 202 sensitive and vulnerable Railway stations.
- iii. Coordination meetings with the State Home Secretaries, senior officials of Ministry of Home Affairs, Intelligence Bureau and Railways are held periodically to improve security on Railways.